

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 33

IA(CA)/5(CH)2024, Comp. Appl/85(CH)2021, Comp Appl./142(CH)2021,

Comp. Appl./151(CH)2022

CP No. 35/Chd/Hry/2021

IN THE MATTER OF:-

Rahul Jain

...Petitioner

Versus

Skyhigh Propbuild Pvt. Ltd.

...Respondent

Under Section: 241,242 &213, CA 2013, R 82 NCLT, Rule 11 of NCLT

Since the Hon'ble Member (Technical) is on leave today, hence the matter is adjourned to 05.07.2024.

Tanvi
26.04.2024

Sd/-
Court Officer